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gate into the affairs of the closed textile\* mills:

- (b) by when the Committee is expected to submit its report; and
- (c) the total number of closed textile mills and the total number of workers affected by the closure of these mills?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND IN THE DEPARTMENT OF SUPPLY (SHRI NIHAR RANJAN LASKAR): (a) A group of officers has been constituted to study the problems of closed cotton textile units in the country to examine whether the closed mills are capable of being revived and, if so, what steps should be taken for revival of these units.

- (b) The group is required to submit its recommendations in respect of the mills studied by it from time to time.
- (c) As on 30.6.1984, sixty two cotton textile mills in the country were closed. About 1,09,700 workers were on roll on thes, mills.

## Export of sub-standard quality of textile goods to Soviet Union

- 2116. SHRI ARABINDA GHOSH: Will the Minister of COMMERCE be pleased to state;
- (a) whether it is a fact that recently sub-standard quality of textile goods have been exported to Soviet Union which is the biggest buyer of our textile leading to a great loss in our foreign exchange earning; and
- (b) if so, what steps Government proposes to take to export standard quality of textile goods to that country?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND IN THE DEPARTMENT OF SUPPLY (SHRI NIHAR RANJAN LASKAR); (a) Government have not received any complaint from the Soviet Trade Authorities about the supply of sub-standard quality of textile goods to the Soviet Union by the Indian Exporters.

(b) Does not arise<sub>f</sub>

## Interest charged by RBI for procurement of rice by State Governments, etc. ...

- 2117. SHRI M. M. JACOB; Will the Minister of FINANCE be pieased to
- (a) what is the rate of interest charged by the Reserve Bank of India for procurement of rice by State Civil Supplies Corporations, State Governments etc;
- (b) whether there is any differential rate of interest for inter-State purchase and procurement from within a State; and
  - (c) if so, what are these rates?

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI JA-NARDHANA POOJARY); (a) to (c) The Reserve Bank of India has reported that the credit is provided to State Governments/agencies at a concessional rate of interest of 12.5 per cent for procurement of food grains (i.e., wheat, paidy, rice and coarse-grains) within the State at prices fixed by the Central Government and for the purchase of food grains from Central Pool for distribution under the public Distribution System.

Credit is provided at 18 per cent for purchase of food grains whether within the State or Inter-State, at prices above those fixed by the Central Government, if such purcrases have the concurrence of the Central Government.

#### Inquiry against M/s. Gupta Cables Private Limited, Bhubaneswar

## 2118. SHRI MUKHTIAR SINGH MALIK;

# SHRI SHANKER SINH VAGHELA;

Will the Minister of FINANCE be pleased to state;

- (a) whether Government have completed the inquiry against M/s. Gupta Cables Limited, Bhubaneswar, Orissa in regard to the black money and income tax evasion amounting to Rs. 50 lakhs;
- (b) if so, what are the finding of the inquiry; and